

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1610
TO BE ANSWERED ON 25.07.2017

Emission Trading Scheme

1610. SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details and status of Emission Trading Scheme listed as an item of work handled by the Pollution Control Division of the Ministry;
- (b) whether the installation of continuous real time monitoring device at effluent and emission discharging points in industrial units has been completed;
- (c) if so, the details and status thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) The Pollution Control Division, Ministry of Environment, Forest & Climate Change does not administer any Emission Trading scheme in the country as a whole. However, a pilot project related to emission trading for Particulate Matter has been under implementation since 2011 and recommendations on the basis of the project has been received.

(b)& (c) Installation of Continuous Emission / Effluent Monitoring System has been completed in approximately 2700 units, which includes 17 categories of industries which are considered highly polluting and Grossly Polluting Industries in Ganga Basin.
